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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Court-wise distribution of litigation work among the Law Officers.

GOVERNMENT ORDER NO: 2702 -JK(LD) OF 2020
D A T E : 19 - 10 - 2020

In partial modification of Government Order No. 2648-LD(A) of 2020 dated 05.10.2020, it is hereby ordered that Ms. Seema Shekhar, Sr. Additional Advocate General and Mr. Aseem Sawhney, Additional Advocate General shall attend to all the litigation work of the Departments shown against them before the Court of Hon'ble Mr. Justice Rajesh Bindal (including Division Bench of Hon'ble Mr. Justice Rajesh Bindal):-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Smt. Seema Shekhar Khajuria, Senior Additional Advocate General	1. Housing and Urban Development Department. 2. Finance Department including Financial Corporation 3. Social Welfare Department. 4. Jammu Municipal Corporation. 5. J&K Housing Board. 6. Disaster Management, Relief Rehabilitation & Reconstruction Department. 7. Horticulture Department. 8. Higher Education Department. 9. Animal & Sheep Husbandry Department 10. Health and Medical Education Department. 11. State Legal Services Authority. 12. Rural Development Department. 13. Service Selection Board. 14. ERA 15. Information & Technology Department 16. Jammu Development Authority. 17. School Education Department 18. Planning, Monitoring & Development Department

JSK

		<p>19. Hospitality and Protocol Department. 20. Civil Aviation Department. 21. ARI & Trainings Department 22. Ranbir Government Press 23. Industries and Commerce Department. 24. Tourism Department. 25. Custodian Department. 26. Board of Professional Entrance Examination. 27. JKTDC 28. Youth Services and Sports Department. 29. Power Development Department. 30. Agriculture Production & Farmers Welfare Department. 31. Information Department. 32. Department of Skill Development. 33. Housing and UD Department. 34. Department of Food, Civil Supplies and Consumer Affairs.</p>
2.	Aseem Sawhney, Additional Advocate General	<p>1. Home Department. 2. General Administration Department. 3. Department of Law, Justice & Parliamentary Affairs. 4. Revenue Department 5. Vigilance Organization (Anti Corruption Bureau). 6. Public Works Department. 7. Forest Department. 8. Election Department 9. Resident Commissioner, New Delhi 10. Estates Department. 11. Science and Technology Department. 12. Transport Department. 13. J&K Projects Construction Corporation. 14. Cable Car Corporation. 15. State Financial Corporation 16. Floriculture Department including Gardens & Parks. 17. PHE, Irrigation & FC Department. 18. Cooperative Department 19. Labour and Employment Department. 20. Fisheries Department. 21. J&K Building and Other Construction Works Welfare Board. 22. Haj and Auqaf Department. 23. Women's Development Corporation. 24. J&K State Road Transport Corporation. 25. State Forest Corporation 26. Tribal Affairs Department.</p>

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	27. J&K Agro Industries Ltd. 28. SIDCO 29. SICOP 30. Department of Culture. 31. J&K Academy of Art, Culture and Languages. 32. Khadi Village Industries Board 33. Ladakh Affairs Department 34. IMPA 35. Any other Department not specified hereinabove.
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The allocation of work made vide Government Order No. 2648-LD(A) of 2020 dated 05.10.2020 and aforesaid arrangement shall be subject to further modification in case of exigency.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: LD(A)2016/35

Dated: 19 -10-2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Director, Archeology, Archives and Museums, J&K, Srinagar.
6. All concerned Law officers.
7. Administrative Officer, Advocate General's Office.
8. Government Order File.
9. Concerned File.

(Signature)
19.10.20

(Ashish Gupta)
Deputy Legal Remembrancer

(Signature)
19.10.2020